GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 4863 TO BE ANSWERED ON 26.03.2018

SKILL DEVELOPMENT CENTRES

†4863. SHRI VIJAY KUMAR HANSDAK:

WILL THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the district-wise number of affiliated partnership skill development centres functioning in Jharkhand under the Prime Minister Skill Development Scheme;
- (b) the number of persons having registered their names for training in above mentioned skill development centres at present who are along with the number of persons undergoing such training;
- (c) whether the Government has contacted organisations name-wise to ensure employment for successful youths from these centres; and
- (d) if not, the efforts made to enhance employment rate of above mentioned successfully trained youth?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE)

(a) and (b) Ministry of Skill Development and Entrepreneurship is implementing flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan-India basis. PMKVY enables large number of prospective youth for taking Short Term Training (STT) and Recognition of Prior Learning (RPL) through accredited and affiliated training providers/training centers (TPs/TCs).

Under PMKVY 2016-20, the registration of TP/TC for their accreditation and affiliation is being done under single window IT application known as SMART. SMART provides a transparent, unified and one-stop-solution to the training providers mandating time bound delivery of accreditation and affiliation of TPs/TCs. Under PMKVY 2016-20, 84 operational TCs are in the State of Jharkhand.

Under PMKVY 2016-20, till now, 40,620 candidates have been trained including undergoing training (Short Term Training and Recognition of Prior Learning) in the State of Jharkhand.

(c) and (d) Under PMKVY 2016-20, focus on employment has been significantly enhanced. TCs/TPs are mandated to organize placement/rozgar melas every six month with the support of Sector Skill Council. Additionally, scheme incentivizes TCs/TPs for facilitating placement of the trained candidates as per table below:

Placement Percentage	Amount Per Candidate
71-85%	3000/-
86% & More	5000/-

Also, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to at least 70% of the trained candidates. Also, there is a special provision in the scheme to provide post placement support to women, PwDs and candidates from special areas (LWE, North East region and J&K).

Further, under PMKVY 2016-20, placement data of candidates is captured on the Skill Development Management System (SDMS) on monthly basis. SDMS does not allow uploading the data of the preceding month, until the placement data of previous month is not updated. Placement guidelines of PMKVY 2016-2020 mandates to upload the data of each candidate for a minimum period of 3 months, and maximum period of 12 months. All such data captured on the SDMS is monitored regularly by NSDC and necessary action is taken recurrently.
